NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV

20. C.P. (IB)/1263(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.05.2023**

Name of the Parties: Bank Of India Limited
VS
Maharashtra Ayurved Center Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Prajakta Menezes, Ld. Counsel for the Petitioner present. Mr. Ameya Ranade, Ld. Counsel for the Corporate Debtor present.
2. Heard the Ld. Counsel for both sides and perused the records.
3. **Reserved for orders**.
4. Both sides may file synopsis in not more than 4 pages within one week, if fails, the same may not be considered.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/NP/